

[Print](#)**Defective Case Register from 2024-10-28 to 2024-10-28**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/45095/2024	TUSHAR KANTA NAYAK	2024-10-28	.Receipt Showing Serv.copy To School and Mass Education not Filed.
2	D-WP(C)/45258/2024	PRABHU PRASANNA BEHERA	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
3	D-CONTC/45049/2024	ADV.	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
4	D-MFA/45202/2024	SUKANTA KUMAR DALAI	2024-10-28	Good ground certificate not furnished. Name of the filing Adv. in capital letter with enrollment number not furnished in the appeal memo.
5	D-WP(C)/45234/2024	SANTOSH KUMAR DASH	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Date of annex.6 mentioned in the index not tally to annex.6 as annexed.
6	D-WP(C)/45126/2024	ALOK KUMAR DAS	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
7	D-MACA/45272/2024	KAPILA CHARAN NAYAK	2024-10-28	1.Period of Delay 204 days 2.Court Fee Rs.899.16.p. be paid 3. Logo and LAA fee not paid not paid 4. Age of appellant be reconciled as per lower court judgment.
8	D-CRLMP/32073/2024	SURYAKANTA DASH	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
9	D-WP(C)/45187/2024	SUBHADUTTA ROUSTRAY	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Page no.30 is not legible.
10	D-CRLA/32072/2024	PREETAM MISHRA	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1-The name of P.S. be corrected in Index and appeal memo where ever necessary,2- Being aggrieved certificate and Grounds not furnished,3- Undertaking for filing of English Translation copy of oriya document not filed,4-Trial Court case No.wrongly furnished in prayer portion
11	D-FAO/45116/2024	AKSHAYA KUMAR PANDEY	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Deficit court fee of Rs.6/- be paid. 2.Prayer in appeal memo not signed.
12	D-BLAPL/32059/2024	HIMANSHU BHUSAN DASH	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				1. Date of rejection order dated 08.10.2024 under Annexure-2 not tally with para-6 of the petition.
13	D-WP(C)/45248/2024	KANANBALA ROY CHOUDHURY	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
14	D-WP(C)/45050/2024	KISHORE KUMAR MISHRA	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) I.A is not page marked.
15	D-MACA/45060/2024	DEBASISH PATNAIK	2024-10-28	1-COURT FEE IS DEFICIENT. 16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 288 days. 2.Court Fee 688.65p.is payable. 3. Statutory deposit not made, 4. Date of disposal of impugned judgment seems to be wrong in Appeal memo and Prayer.
16	D-BLAPL/31544/2024	RAJALAXMI BISWAL	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Synopsis and Date Chart not mentioned in the index.As per cause title C.T case number dose not find-place in the rejection order (This case in cause title case type wrong mentioned as C.T (Special) please correct the Defect)
17	D-ABLAPL/32139/2024	BYOMAKESH TRIPATHY	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
18	D-CRLMC/31964/2024	BISWA KUMAR MISHRA	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page no. not marked of application(petition) on index
19	D-ABLAPL/32113/2024	PARTHA SARATHI NAYAK	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page marking not correct in Book mark.
20	D-WP(C)/45110/2024	SARAT CHANDRA MEKAP	2024-10-28	20-VERNACULAR CERTIFICATE NOT FURNISHED.
21	D-WP(C)/45041/2024	PRAFULLA KUMAR MOHAPATRA	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
22	D-BLAPL/32083/2024	RAKESH KUMAR DAS	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
23	D-ABLAPL/32080/2024	ACHYUTANANDA PATTANAIK	2024-10-28	As per standing order no.3 dtd. 9-7-2024 shall not be reflected , in the petition , then S.R. will be made.
24	D-CRLMC/28979/2024	SWETAMBARA PUROHIT	2024-10-28	Name of the PS and PS case number not furnished in the petition.

25	D-WP(C)/45112/2024	NAGEN KUMAR BARIK	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
26	D-WP(C)/45257/2024	BHAWANI SANKAR PANIGRAHI	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Neat copy of page no 65 to be filed
27	D-CRLMC/31948/2024	ACHYUTANANDA PATTANAİK	2024-10-28	3-AUTHENTICATION FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1-List of dates in index wrongly page marked,2-Rs. 2.75 not paid on C.Copy of F.I.R.under annexure -1
28	D-CRLMC/31996/2024	SANTOSH KUMAR MAHANTY	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
29	D-WP(C)/45117/2024	RAMESH CHANDRA PRADHAN	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
30	D-ABLAPL/32067/2024	AMARESH DAS	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.11 not neatly legible.
31	D-BLAPL/32028/2024	TARA PRASAD MOHAPATRA	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Paragraph not correctly mentioned in the affidavit.
32	D-BLAPL/32106/2024	JAGABANDHU SAHU	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. D.Fee of Rs.2/- not paid.
33	D-WP(C)/44697/2024	GAUTAM CHARAN ROUT	2024-10-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED .Subject Code Not Furnished .
34	D-BLAPL/32129/2024	JUGALA KISHORE PANDA	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
35	D-WP(C)/45019/2024	CHANDRAKANTA PRADHAN	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) 1.Annexures are attested as true copies. 2.Legible copy of page-40 to be filed.

36	D-WP(C)/45259/2024	HRUDANANDA MOHAPATRA	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
37	D-WP(C)/45144/2024	RANJIT MOHANTY	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
38	D-CRLMC/31934/2024	JUDHISTHIR SAHOO	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. GR case number not correctly furnished line no.4 para no.5
39	D-CMAPL/45016/2024	SANJAY KUMAR DAS	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
40	D-MACA/45277/2024	SOMNATH ROY	2024-10-28	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 57 days
41	D-CRLMP/32091/2024	CHITTA RANJAN LENKA	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Neat pages of 13,14 and 17 be filed
42	D-BLAPL/32123/2024	JUGALA KISHORE PANDA	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
43	D-WP(C)/45250/2024	SIDDHARTH PRASAD MISHRA	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
44	D-WA/45108/2024	SAMIR KUMAR MISHRA(SR. ADV.)	2024-10-28	Put up for SR after filing of C copy of impugned order.
45	D-ABLAPL/32084/2024	MANAS KUMAR CHAND	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
46	D-WP(C)/45253/2024	SIDDHARTH PRASAD MISHRA	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
47	D-CMP/42097/2024	ALOK KUMAR MOHAPATRA	2024-10-28	23-NOMENCLATURE NOT CORRECTLY FURNISHED . This may be registered as w .p (c) .
48	D-WP(C)/45092/2024	SAROJ RANJAN SUBUDHI	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
49	D-CMP/45242/2024	SHIB SHANKAR MOHANTY	2024-10-28	30-OTHER DEFECT (IF ANY) As per plaint civil suit no .is C.S. 410/2020 but in cause title it is mentioned 410/2024 .
50	D-WP(C)/45121/2024	PRAMOD KUMAR ROUT	2024-10-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

51	D-ABLAPL/32131/2024	AJIT KUMAR SAHOO	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
52	D-WP(C)/45099/2024	AMIYA KUMAR TARAI	2024-10-28	.Receipt Showing Serv.copy To School and Mass Education not Filed.
53	D-WP(C)/45061/2024	ARUN KUMAR DAS	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
54	D-CRLMC/31941/2024	SATYA RANJAN MULIA	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Date of order not mentioned in prayer of the petition.
55	D-CRLMC/31896/2024	BIBEKANANDA BHUYAN	2024-10-28	.Subject Code incorrectly Mentioned
56	D-CMAPL/43613/2024	ADV.	2024-10-28	IA not addressed.
57	D-WP(C)/45055/2024	AYODHYANATH LENKA	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY) 1.Page nos.16 to 22 ,25,29 and 30 not legible.
58	D-WP(C)/45168/2024	KEDAR CHANDRA SARANGI	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
59	D-WP(C)/45146/2024	PRAMOD KUMAR ROUT	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
60	D-WP(C)/45193/2024	SUBHADUTTA ROURAY	2024-10-28	.Receipt Showing Serv.copy To School and Mass Education not Filed.
61	D-WP(C)/45130/2024	BHUBANESWAR DASH	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
62	D-WP(C)/45210/2024	PRABODHA CHANDRA NAYAK	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
63	D-WP(C)/45057/2024	SONITA BISWAL	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) Date mentioned in Annx-3 and 4 does not tally with the Index and averments made in 6 and 7 of the petition.
64	D-WP(C)/45232/2024	AMIT KUMAR SAA	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
65	D-CRLA/32054/2024	BAIJAYANTI MOHANTY	2024-10-28	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Code Wrongly indicated 1-Date of trial court judgement wrongly mentioned in cause

				title,2-Paragraphs no. is left blank in declaration of affidavit in I.As.
66	D-WA/45101/2024	SAMIR KUMAR MISHRA(SR. ADV.)	2024-10-28	Put up for SR after filing of C copy of impugned order Dt.27.09 2024
67	D-ABLAPL/32044/2024	JAYANTA KUMAR MAJHI	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Provision of law not correctly furnished.
68	D-ABLAPL/32132/2024	BYOMAKESH TRIPATHY	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
69	D-WP(C)/45196/2024	SUBHADUTTA ROUTRAY	2024-10-28	.Receipt Showing Serv.copy To School and Mass Education not Filed.
70	D-CMP/45251/2024	BHABANI SANKAR TRIPATHY (1)	2024-10-28	30-OTHER DEFECT (IF ANY) 1.As per plaint suit no . is C.S-61/2024 but in synopsis it is mentioned C.S .6/ 2024 . 2 .Order dated 09 .10 2024 is in annexure 5 but in prayer it is mentioned annexure -4 . 3 .Order challenged as per prayer is order dated 09 .10 .2024 but in cause title it is mentioned order dated 07 .10 .2024 . 4 . Age of opposite parties not furnished.
71	D-ABLAPL/32042/2024	JAYANTA KUMAR MAJHI	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
72	D-BLAPL/32079/2024	DHIRENDRA KUMAR MOHAPATRA	2024-10-28	As per standing order no.3 dtd. 9-7-2024, fathers name of the victim should not be reflected in the petition. Then S.R. will be made.
73	D-FAO/45270/2024	RAMANI RANJAN MOHANTY	2024-10-28	Receipt showing deposit of awarded amount in court below not filed.
74	D-BLAPL/32124/2024	BISWABHUSAN DAS	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page nos.10,23,24 not neatly legible. 2. Age of the executants not reflected in v.nama.
75	D-BLAPL/32135/2024	JUGALA KISHORE PANDA	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
76	D-BLAPL/32051/2024	KASHINATH PATTANAİK	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Provision of law not correctly furnished.
77	D-WP(C)/45235/2024	AMIT KUMAR SAA	2024-10-28	.Receipt Showing Serv.copy To School and Mass Education not Filed.
78	D-CRLMC/31933/2024	JUDHISTHIR SAHOO	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. GR case number not correctly furnished line no.4 para no.5.

79	D-WP(C)/45206/2024	SAMARENDRA SWAIN	2024-10-28	.Subject Code Not Furnished .
80	D-CRLMC/31953/2024	MANOJ KUMAR PANDA	2024-10-28	This case related to sexual offence,the names of the victim and her mother be deleted from the petition as per the standing order 3/2024 and put for S.R. thereafter
81	D-BLAPL/31736/2024	PANCHANAN PANIGRAHI	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Date of copy of order not tally with cause title.
82	D-BLAPL/32048/2024	HIMANSHU BHUSAN DASH	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Age of petitioner not tally with rejection order and cause title.
83	D-FAO/45165/2024	G.P.DUTTA	2024-10-28	1. Period of Delay 29 days
84	D-WP(C)/45034/2024	KANANBALA ROY CHOUDHURY	2024-10-28	30-OTHER DEFECT (IF ANY) Copy not served on S.C.(C.T and G.S.T.)
85	D-BLAPL/32116/2024	SUSANTA KUMAR SAHU	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
86	D-ABLAPL/32158/2024	GOKULANANDA SAHU	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
87	D-WP(C)/45198/2024	KARUNAKAR RATH	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
88	D-CMAPL/44752/2024	ABINASH ROUSTRAY	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
89	D-WP(C)/44959/2024	KAIBALYA PANDA	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) Occupation not furnished in the affidavit
90	D-CONTC/45176/2024	ADV.	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
91	D-RVWPET/45223/2024	GOPAL PRASAD JENA	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Period of Delay 41 days 2.Pages no 14 to 17 not legible
92	D-CRLMC/31866/2024	SIDDHARTH GOUTAM DAS	2024-10-28	1. This case related to sexual Offence the name of victim and victim father and mother (Op. nos. 2 and 3) deleted from the petition as per the standing order no. 3/2024 and put up for SR thereafter.
93	D-WP(C)/45046/2024	SOUMYA RANJAN MOHANTY	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

94	D- CONTC/45003/2024	ADV.	2024-10-28	Impugned order is under anx.2 but not anx1 as per prayer made .
95	D-WP(C)/45201/2024	SAROJA KANTA SAMAL	2024-10-28	.Receipt Showing Serv.copy To School and Mass Education not Filed.
96	D-CMP/44930/2024	ATAL BIHARI LENKA	2024-10-28	30-OTHER DEFECT (IF ANY) 1. Mobile Phone Numbers Of All The Signing Advocates Not Indicated. 2. Order challenged is dated 23 .07.2024 but mentioned in paragraph -1 order dated 27. 07 .2024 .
97	D-WP(C)/45230/2024	AMIT KUMAR SAA	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
98	D- CRLMC/31972/2024	SARADA PRASAD DASH	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
99	D- CRLMC/28978/2024	SWETAMBARA PUROHIT	2024-10-28	Name of the PS and PS case number not furnished in petition.
100	D- CRLMC/31898/2024	KULDEEP MOHANTY	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
101	D-WP(C)/44968/2024	PRASANNA KUMAR SAHOO	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
102	D- BLAPL/29336/2024	SIVA SANKAR CHAINI	2024-10-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
103	D- ABLAPL/32047/2024	LAMBODOR ACHARI	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
104	D- CONTC/45169/2024	NIRANJAN SINGH (1)	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. code no is not correct
105	D- CONTC/45158/2024	SUDEEP KUMAR SARANGI	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. logo Rs 50/- not paid on V nama
106	D-WP(C)/45233/2024	AMIT KUMAR SAA	2024-10-28	.Receipt Showing Serv.copy To School and Mass Education not Filed.
107	D-WP(C)/45239/2024	AMITABH MISHRA	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
108	D-WP(C)/45030/2024	JAYADEBA BEHERA	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
109	D- CRLREV/32068/2024	BYOMAKESH TRIPATHY	2024-10-28	16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 342 days. 2.Copy of Trial Court Judgement / Order Authenticated copy be filed. 3. Year of appeal case appears to be wrong in Prayer.
110	D-SAO/45278/2024	BUDHADEV ROURAY	2024-10-28	Index is not page marked as per annexures filed.
111	D- BLAPL/30962/2024	AKSHAYA KUMAR SAHOO	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				Reference case no. mentioned wrong.
112	D-CRLMC/31957/2024	SUMIT LAL	2024-10-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1-Page no.21 not available.2- Occupation of deponent not stated in affidavit
113	D-WP(C)/45171/2024	JAJATI KISHORE MOHANTY	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page no 55 and 56 not legible .
114	D-BLAPL/32126/2024	JUGALA KISHORE PANDA	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. In cause title ref. BLAPL NO.10237 /2024 disp. of on8-10-2024. ,not found in Lower court ref. chart.
115	D-WP(C)/45069/2024	SUKANTA KUMAR DALAI	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
116	D-WP(C)/41561/2024	GOPINATH MISHRA	2024-10-28	Address of OPs No 8 to 10 not furnished in the petition.
117	D-BLAPL/32109/2024	SAROJ RANJAN SUBUDHI	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
118	D-WP(C)/44984/2024	PRASHANTA KUMAR NAYAK	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
119	D-RPFAM/45135/2024	BAMADEV BARAL	2024-10-28	Good ground certificate not furnished
120	D-CRLA/32043/2024	GAUTAM CHARAN ROUT	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
121	D-ABLAPL/32111/2024	JAGABANDHU SAHU	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Court Fee Rs 2.00 not paid in V.Nama.
122	D-WP(C)/45347/2024	SUDEEP KUMAR SARANGI	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
123	D-BLAPL/32114/2024	SUSANTA KUMAR SAHU	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
124	D-WP(C)/45177/2024	SUBAS CHANDRA DAS	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
125	D-WP(C)/45133/2024	NIHAL RATH	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
126	D-ABLAPL/32115/2024	DEBENDRA NARAYAN PATTANAIK	2024-10-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.

				1. Counsel not signed in the index.2. code no. ,not reflected in index.3.Age of petnr. no. 8 not reflected in cause title.4. Deponent not furnished in the occupation in the affidavit.
127	D-WP(C)/45159/2024	NIRANJAN LENKA	2024-10-28	.Receipt Showing Serv.copy To School and Mass Education not Filed.
128	D-WP(C)/45068/2024	AKASH KUMAR PATAJOSHI	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
129	D- ABLAPL/31922/2024	SURYAKANTA DASH	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
130	D-WP(C)/45091/2024	SURYAKANTA DASH	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
131	D- CRLMC/31870/2024	DASARATH BARIK	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. In affidavit Sl. no. 2 not correctly furnished.
132	D-CRLA/31991/2024	JYOTIRMAYA SAHOO	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
133	D- CRLREV/32011/2024	BASUDEV PUJARI	2024-10-28	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Copy of Trial Court Judgement / Order - Photocopy filed,authenticated copy be filed. 2. Not addressed nor reference certificate furnished. 3. Not addressed nor reference certificate furnished.
134	D-WP(C)/44964/2024	MANOJ KUMAR PANDA	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
135	D-WP(C)/45156/2024	DILLIP KUMAR MOHAPATRA	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION Page no11 not legible .
136	D- BLAPL/32108/2024	JAGABANDHU SAHU	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Deficit C.Fee Rs.2/- not paid.
137	D-WP(C)/45252/2024	ANAM CHARAN PANDA	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
138	D-CMP/45194/2024	MANORANJAN MISHRA	2024-10-28	1 .Annexure -3 and 4 are not attested true copies . 2 .Page 37 to 40 are not neat copies
139	D-WP(C)/45052/2024	PRASANTA KUMAR SATAPATHY	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

140	D-MACA/45268/2024	PRASANTA KUMAR MAHALI	2024-10-28	1.Period of Delay 232 days.
141	D-WP(C)/45254/2024	SIDDHARTH PRASAD MISHRA	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
142	D-CRLMC/29074/2024	GYANADUTTA CHOUHAN	2024-10-28	Name of the lower court and GR case number not furnished in the petition.
143	D-WP(C)/45189/2024	SUBHADUTTA ROUTRAY	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
144	D-WP(C)/45119/2024	MAHENDRA KUMAR SAHOO	2024-10-28	.Receipt Showing Serv.copy To School and Mass Education not Filed.
145	D-WP(C)/45170/2024	SIVA SANKAR CHAINI	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
146	D-CONTC/45107/2024	ADV.	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
147	D-WP(C)/34023/2024	SANJAY KUMAR DAS	2024-10-28	1-COURT FEE IS DEFICIENT. RS 6/-deficit in wpc petition
148	D-WP(C)/45199/2024	KARUNAKAR RATH	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
149	D-BLAPL/32078/2024	DHIRENDRA KUMAR MOHAPATRA	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
150	D-ABLAPL/32190/2024	S.S.RAY (2)	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
151	D-RSA/45079/2024		2024-10-28	1-COURT FEE IS DEFICIENT. 1. Court Fee 28624/- be paid.Further SR shall be made after defect 1 is removed.
152	D-BLAPL/32057/2024	SATYABRATA DASH	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Age of the petitioners not reflected in V.nama.
153	D-BLAPL/27266/2024	DEEPANKAR PANIGRAHY	2024-10-28	As per Rejection order C.T.Case No mentioned in Cause Title,Petition and Prayer not correctly furnished .
154	D-RPFAM/45246/2024	BYOMAKESH TRIPATHY	2024-10-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
155	D-WP(C)/45164/2024	ABINASH ROUTRAY	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY)

				Khata no.mentioned in Annexure-1 and averment of writ petition does not tally with book marks index.
156	D-CRLMC/30331/2024	RAKESH KAILASH SHARMA	2024-10-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1-Occupation of deponent not furnished in affidavit,2-Authorization on behalf of other petitioners not furnished by the deponent in affidavit
157	D-WA/45267/2024	DILIP KUMAR SAHU	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Period of Delay 13 DAYS
158	D-BLAPL/32127/2024	JUGALA KISHORE PANDA	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
159	D-WP(C)/45054/2024	SOUMYA RANJAN MOHANTY	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) I.A.is not page marked.
160	D-ABLAPL/32162/2024	GOKULANANDA SAHU	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
161	D-CRLMC/31900/2024	BIBEKANANDA BHUYAN	2024-10-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. CrI. Rev. number not correctly furnished line 12 para no.6.
162	D-WP(C)/45249/2024	BIJAY JENA	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
163	D-ABLAPL/32122/2024	DEBIDUTTA MOHAPATRA	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
164	D-WP(C)/45167/2024	SOUMYA RANJAN MOHANTY	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
165	D-WP(C)/45186/2024	SUBHADUTTA ROURAY	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
166	D-MACA/45271/2024	SUBRAT SATPATHY	2024-10-28	1.Period of Delay 52 days. 2.Appellant 1 not executed in v.nama 3. No affidavit made on behalf of co-petitioner(ii) Statutory deposit not made.
167	D-WP(C)/45162/2024	DILLIP KUMAR MOHAPATRA	2024-10-28	.Receipt Showing Serv.copy To School and Mass Education not Filed.

168	D-WP(C)/45192/2024	PRANGYANANDA PATTANAIK	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
169	D-WP(C)/45127/2024	KRISHNA CHANDRA SAHU	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
170	D-CRLA/31708/2024	SAMVIT MOHANTY	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
171	D-WP(C)/45115/2024	AMITAV DAS	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 34 not neat and legible.
172	D-WA/45120/2024	SUBHADUTTA ROUTRAY	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. NOT PROPERLY ADDRESS TO HONBLE COURT IN I.A 2.PAGE NOS 69 TO 71 NOT LEGIBLE
173	D-WP(C)/45157/2024	SATYAJIT MOHAPATRA (2)	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
174	D-CRLMC/31911/2024	ASHOK KUMAR SARANGI	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. Synopsis and date chart not furnished in index page.
175	D-WP(C)/45493/2024	JITENDRA KUMAR MISHRA (2)	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
176	D-WP(C)/44963/2024	GOPAL AGARWAL	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
177	D-MACA/45227/2024	DILLIP KUMAR MOHAPATRA	2024-10-28	1.Vakalatnama -Executant signed differently 2. Prayer in IA not signed nor declaration filed
178	D-BLAPL/32066/2024	BHARAT BHUSAN ROUTRAY	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
179	D-CRLMC/32001/2024	ARUN KUMAR BEHERA	2024-10-28	3-AUTHENTICATION FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Deficient fees of Rs.4.95 not paid on c.copies under annex.3 to 5 and Rs.12.10 not paid on c.copy under annex.-6 series

180	D-WP(C)/45166/2024	UMESH CHANDRA BEHURA	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
181	D-WP(C)/42625/2024	DIBYARANJAN BEHERA	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Authorisation with regards to swear the affidavit on behalf of other petitioners not furnished.
182	D-WA/42075/2024	SAGARIKA SAHOO	2024-10-28	C copy of impugned order not filed .
183	D-WP(C)/45125/2024	BISWABIHARI MOHANTY	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
184	D-MACA/45174/2024	G.P.DUTTA	2024-10-28	IA No.2512/24 is page marked wrongly
185	D-WP(C)/45014/2024	SUKANTA KUMAR NAYAK (2)	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
186	D-WP(C)/45009/2024	SESHADEV DASH	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY) The name of the counsel in capital letter and enrollment number in last page of writ petition not furnished.
187	D-WP(C)/45027/2024	SONITA BISWAL	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) Date mentioned in Annexure-2 at page-23 does not tally with averment of writ petition and index
188	D-CRLA/32026/2024	SWADESH KUMAR DAS	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
189	D-WP(C)/45247/2024	SIDDHARTH PRASAD MISHRA	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
190	D-MACA/45204/2024	DILLIP KUMAR MOHAPATRA	2024-10-28	Prayer made in IA without signature and declaration also not given.
191	D-WP(C)/45195/2024	KARUNAKAR RATH	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. The name of the petitioner not indicated in V nama
192	D-CRLMP/32038/2024	BHABANI SANKAR TRIPATHY (1)	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
193	D-RSA/44980/2024	SIDDHARTHA PRASAD MISHRA	2024-10-28	A.W.F. of Rs. 50/. and A.C.W.F. of Rs. 10/. not paid

194	D-WP(C)/45238/2024	LALITENDU MISHRA	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
195	D-WP(C)/45228/2024	PABITRA KUMAR NAYAK	2024-10-28	30-OTHER DEFECT (IF ANY) Copy not served on S.C.(C.T and G.S.T.)
196	D-WP(C)/45229/2024	ANAM CHARAN PANDA	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
197	D-CMP/45207/2024	BIBEKANANDA BHUYAN	2024-10-28	Page 40 to 42 and 44 are not neat copies .
198	D-CONTC/45031/2024	ADV.	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
199	D-WP(C)/45188/2024	SUBHADUTTA ROURAY	2024-10-28	.Receipt Showing Serv.copy To School and Mass Education not Filed.
200	D-CRLMC/31845/2024	ALOK KUMAR DAS	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Synopsis and date chart not mentioned in index page. 2. Order no. not correctly furnished line 7 Para no. 7.
201	D-WA/45118/2024	NIRANJAN PANDA	2024-10-28	PAGE NOS. 4 TO 8 NOT FILED. PUT FOR S.R AFTER FILING OF THE SAME
202	D-WP(C)/45045/2024	ANURAG PATI	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) Legible copy of page-14 and 15 to be filed.
203	D-WP(C)/45067/2024	SIDHARTH PRASAD DAS	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
204	D-WA/45266/2024	BIPLAB MOHANTY, A.G.A.	2024-10-28	PAGE NOS. 31 and 32 NOT AVAILABLE IN THE PETITION
205	D-WP(C)/45244/2024	NETRANANDA BISWAL	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
206	D-CRLMC/32007/2024	SUSIL KUMAR PATTNAIK	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Nomenclature of trial court case wrongly mentioned in para-1 of page -2
207	D-BLAPL/32112/2024	ANIMA KUMARI DEI	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page 10 not legible.
208	D-CRLA/30803/2024	DIPTI RANJAN SWAIN	2024-10-28	Name of the appellant not correctly furnished in the date chart

209	D-WP(C)/45241/2024	SANTOSH KUMAR DASH	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
210	D-ABLAPL/32082/2024	JYOTIRMAYA SAHOO	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Annexure-1 not properly page marked on the file.2. Page nos.10 and 11 not legible.
211	D-WP(C)/45141/2024	PRAVAT KUMAR PANDA	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
212	D-CRLMP/32064/2024	ACHYUTANANDA PATTANAİK	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PAGING OF INDEX BE OMITTED
213	D-WP(C)/45255/2024	KOUSİK ANANDA GURU	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) Copy of order dated 21.09.2023 passed in W.P.(C) No.3631 of 2021 as described under Annexure-2 and mentioned in averment of writ petition not filed.
214	D-BLAPL/31946/2024	SUMIT SEKHAR PATTANAİK	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Counsel not signed in assessment slip. 2. Side of the page no.9 and 26 not neat. 3. Address of the petitioner in C.T. not tally, as per rej. order. 4. page no.30 and 31 filed three times in annex.3 not properly scrutiny.
215	D-WP(C)/45128/2024	JAYADEBA BEHERA	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
216	D-WP(C)/45172/2024	SIVA SANKAR CHAINI	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
217	D-BLAPL/32034/2024	DEBASIS SARANGI	2024-10-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Occupation not mentioned in Affidavit.
218	D-WP(C)/45134/2024	PRAKASH KUMAR JENA	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
219	D-WP(C)/45237/2024	AMIT KUMAR SAA	2024-10-28	.Receipt Showing Serv.copy To School and Mass Education not Filed.
220	D-ABLAPL/32107/2024	JAGABANDHU SAHU	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

221	D-WP(C)/45051/2024	PRAFULLA KUMAR MOHAPATRA	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
222	D-CRLMC/32040/2024	SANJIT KUMAR DAS	2024-10-28	1. Certified copy of order under annex-1 not filed
223	D-ABLAPL/32121/2024	IPSIT AUROBINDO ACHARYA	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
224	D-BLAPL/32137/2024	PRANAB RANJAN CHHATOI	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. As per Rejection order S.T.Case No mentioned in the Cause Title,at page 2 of the Petition and in the Prayer appears to be wrong.
225	D-ABLAPL/32021/2024	DURGA PRASAD DHAL	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
226	D-BLAPL/32125/2024	AJIT KUMAR SAHOO	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
227	D-WP(C)/45053/2024	PRAFULLA KUMAR MOHAPATRA	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
228	D-WP(C)/44512/2024	TAPAN KUMAR JENA SAMANTA	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) 1. Annexore-3 is not correctly page marked. 2.Synopsis and date chart not filed.
229	D-WA/45275/2024	SOUMYA MISHRA	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
230	D-WP(C)/45240/2024	SAMBIT SAMAL	2024-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 28-10-2024 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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